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**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/454/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : GRAHAM FIRTH STEEL PRODUCTS INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : HYDRO CARBON CHAINS PVT LTD  
UNDER SECTION : 433 (E ) (F)**

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
		<b>REPRESENTATION BY WHOM</b>	

**ORDER**

No representation on behalf of both the parties. For hearing the submissions by both the counsel, put up on 01.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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